

(b) within the limitations of available resources by way of line capacity, rolling stock *etc.*, additional trains have been introduced on various routes/sections to cope with the expansion in traffic. There is no question of any section having been neglected or discriminated against in this matter. Additional capacity is being developed on certain sections to enable additional trains being introduced.

Automobile Plant from Austria

2649. SHRI SHRI CHAND GOYAL :
 SHRI E. K. NAYANAR :
 SHRI P. RAMAMURTI :
 SHRI GANESH GHOSH :
 SHRIMATI SUSHILA
 GOPALAN :
 SHRI MUMAMMAD
 SHERIFF :
 SHRI P. C. ADICHAN :
 SHRI S. K. TAPURIAH :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the manufacturers of Zeta cars in Australia have made an offer of a gift of a complete automobile plant capable of rolling out 12,000 small cars annually to some Delhi firm ; and

(b) whether the Indian firm has accepted the offer ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). The Delhi firm who have sponsored a scheme for the manufacture of Zeta cars in India, have intimated that their Australian collaborators have made an offer to them of a gift of plant with a capacity of manufacturing 12,000 cars per annum. As full details of the offer have not been furnished, these have been called for from the firm.

1:00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported Controversy by Pakistan over implementation of Kutch Award

SHRI SURENDRANATH DWIVEDY (Kendrapara) : I call the attention of the

Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

“The reported controversy raised by Pakistan over the issue of implementation of Kutch Award.”

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : The attention of the Government has been drawn to a report appearing in the Times of India dated 5th March, 1969, alleging that difficulties have cropped up in the implementation of the Kutch Award.

The House is aware that a machinery was established by India and Pakistan for the implementation of the Kutch Award. The officials of the two countries have been meeting from time to time to supervise the ground work in the demarcation of the boundary as fixed by the Award. These meetings are intended to iron out any difference of opinion that may arise between the two sides with regards to the actual delineation of the boundary.

We have received a request from the Government of Pakistan to hold another meeting of the representatives to deal with a difference of opinion that has arisen in respect of a feature on which control pillar No. 6 is located. It is our expectation that the two representatives will meet shortly to consider the matter.

SHRI SURENDRA NATH DWIVEDY: The whole story of Kutch Award is a sordid story of surrender by this Government.

SOME HON. MEMBERS : Shame :

SHRI SURENDRANATH DWIVEDY ; So far as the Award is concerned, it was on account of political considerations that they gave the Award in favour of Pakistan. Now, it appears that in spite of the fact that the principles of demarcation have already been decided, so far as delineation is concerned, there is some difficulty. I want to know whether the process of putting pillars was to be finished in the course of a year and that Pakistan is deliberately delaying this process. Has it anything to do with the political developments in Pakistan ?